Health protection to retired PSU employees under ESI scheme

1487. SHRI P. RAJEEVE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is any plans by Government in include the retired Public Sector employees in the ESI scheme;
- (b) whether Government has received any proposal from the State Governments in this regard; and
- (c) whether Government has any other plans to ensure the health Protection of the retired employees as existing in many of the Government departments?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) No, Sir.

- (b) No such proposal has been received by ESI Corporation.
- (c) Insured persons covered under ESI scheme who retire after attaining the age of superannuation are provided medical care for self and spouse on payment of Rs. 120/- per annum subject to five years of insurable employment or more before retirement.

Non-utilisation of funds allocated for RSBY

1488. SHRI NAND KUMAR SAI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has not been able to utilise funds allocated for the Rashtriya Swasthya Bima Yojana (RSBY) during 2008-09 and 2009-10;
 - (b) if so, the details thereof and the reasons therefor;
- (c) the States in which the said scheme has not been implemented during the said period along with the reasons for non implementation of the scheme in such States;
- (d) whether Government proposes to cover all the BPL families under the said scheme in the country;
 - (e) if so, the details thereof; and
- (f) the steps taken by Government to implement the said scheme in remaining States particularly those who have not implemented the scheme so far?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) and (b) During the year 2008-09, an amount of Rs. 250/- crore was allocated for implementation of Rashtriya Swasthya Bima Yojana (RSBY). Out of this, Rs. 101.65 crore was utilized. The scheme being Information Technology driven, it took time to stabilize the

software to actually roll out the scheme in the field. Hence, funds could not be fully utilized. During the year, 2009-10, an amount of Rs. 350/- crore has been allocated. Efforts are being made to utilize the entire allocation by the end of financial year *i.e.* 31.03.2010.

- (c) The RSBY is being implemented in 20 States/Union Territories, namely, Assam, Bihar, Chhattisgarh, Delhi, Goa, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Kerala, Maharashtra, Nagaland, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh, Uttarakhand, West Bengal, and Chandigarh Administration. However, the Government of Rajasthan has discontinued the scheme. Remaining States except Andhra Pradesh and Madhya Pradesh have initiated action for implementation of the scheme. The benefits of the scheme have been explained to all State Governments, including Andhra Pradesh and Madhya Pradesh. However, it is for the State Government to take a decision in this regard.
- (d) and (e) By the end of the year, 2009-10, 1.2 crore BPL families (a unit of five) are expected to be covered and all the estimated 6 crore BPL families are proposed to be covered in the next four years.

FDI in roads and highways sector

1489. SHRI M.V. MYSURA REDDY:

SHRI NANDAMURI HARIKRISHNA:

SHRI PENUMALLI MADHU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that his Ministry estimated that it would get about US \$10 billion Foreign Direct Investment (FDI) in the next two years in the roads and highways sector;
- (b) whether it is also a fact that FDI is not flowing as expected in view of some of the issues in the concession agreement documents; and
- (c) if so, the details thereof and how the Ministry plans to remove the impediments so as to attract more and more FDI in the roads and highways sector?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (c) The Eleventh Five Year Plan envisages an investment of US \$ 128.25 billion in infrastructure sector including about US \$41.05 billion in the roads and highways sector by the Private sector which would also include Foreign Direct Investment (FDI). The FDI in the past three years and upto September, 2009 in current year had been US \$ 1,132.02 million in Roads and Highways Sector. With a view to remove the impediments so as to attract more FDI in the roads and highways sector, the Government have approved all the recommendations of the B.K. Chaturvedi Committee for revised strategy for implementation of National Highway Development Project (NHDP) which include modifications to the model documents like Request for Qualification (RFQ), Request for Proposal (RFP) and Model Concession Agreement (MCA) as also the procedures for modes of delivery of Highways as per the details enclosed as Statement.